SHRI KEDAR PANDE: Up till now there is no scheme for any underground storage. We have got storages....

SHRIMATI PURABI MUKHOPA-DHYAY: There was a study made by your Ministry. You can ask for that record.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): He will enquire into it and let you know.

REFERENCE TO THE REPORTED DISAPPEARANCE OF TRAIN LOADS OF SUGAR MEANT FOR DISTRIBU-TION IN MADHYA PRADESH

श्रो सुन्दर सिंह भंडारी (उत्तर प्रदेश) : उपसभाध्यक्ष महोदय, ग्राज के हिन्द्रस्तान टाईम्स में पहले पृष्ठ पर एक बहुत छोटी सी खबर छपी है कि तीन महीने के लेवी शगर का कोटा लेकर दो रेलगाड़ियां महाराष्ट्र के विभिन्न स्थानों से चलीं, इनमें 40 हजार टन शक्कर था, इन्हें मध्य प्रदेश पहुंचना चाहिए लेकिन वे मध्य प्रदेश नहीं पहुंची । यह खबर इतनी छोटी सी खबर है परन्तु इसमें ग्राश्चर्य की बात यह है जिन्होंने माल भेजा ना उन्होंने खबर दी न, एफ सी० ग्राई० ने खबर दी कि हमको यह माल नहीं मिला । इसमें इस बात का भी उल्लेख है कि मध्य प्रदेश के मुख्य मंत्री ने ग्रधिकारियों के द्वारा जांच करवाने की व्यवस्था की है। मैं समझता हूं कि यह सवाल मध्य प्रदेश के मुख्य मंत्री के काबु के बाहर का है क्योंकि एफ सी ग्राई से संबंध रखने वाला है, रेल से संबंध रखने वाला है। जिन पिछले तीन महीनों मे यह शक्कर वटने वाली थी ग्रौर गायब हो गयी ग्रर्थात् ग्रप्रैल, मई, जून, ग्राश्चर्य की बात यह है कि मध्य प्रदेश की राशन की द्कानों पर यह शक्कर मई ग्रौर जुन के महीने में नार्मल से ज्यादा दी गयी। साढ़े चार सौ ग्राम शक्कर शहरों में दी

जाती है स्रौर ढाई सौ ग्राम शवकर गांवों में दी जाती है। इन तीन महीनों का लेवी शुगर का कोटा मध्य प्रदेश में नहीं 💳 पहुंचा फिर भी हर दुकान से पर इंडि-वीज्यल को अप्रैल और मई के महीने में एक एक किली शक्कर दी गयी। मझे लगता है कि यह जो समाचार है टिप स्राफ एन स्राईसवर्ग है । यह इतना सरल प्रश्न नहीं है कि केवल दो रेल-गाडियां गायब हो गयीं या 40 हजार टन शक्कर गायब हो गयी । लकी शुगर का बहुत बड़ा स्केंडल ग्रीर एफ सी ग्राई का बहुत बड़ा कोनाईवेंस लगता है । इस ग्राधार पर मैं चाहुंगा श्रीर पब्लिक इंटरेस्ट डिमांड करता है सवाल पर इन्क्वायरी इस बिठायी जाय जो एफ सी ग्राई की डीलिंग्स पर, व्यवहार पर ग्रौर राशन की शक्कर कहां गायब हुई, रेलवे किस हद तक इसमें रिस्पांसिबल है, मैं रेलवे को इसमें इसलिए लाना चाहता हूं क्योंकि मेरे पास स्पेसिफक सूचना है कि ग्रमलाई स्टेशन है जो ब्राड गेज की लाइन है, एक कागज का पूरा बैगन भरकर गया श्रीर छिन्दवाड़ा जो एक मीटर गेज का स्टेशन से वहां पहुंच गया । गेज सेलदा हुम्रा कागज का वैगन द्सरी जगह के लिए भेजा गया, मीटर गेज के स्टेशन पर पहुंचकर खाली हुस्रा, डिस्ट्री ब्युट हुम्रा। मेरा यह कहना है कि इसका मतलब यह है कि ये जो रेलवे के वैगन्स या गाडियां शक्कर भरकर जाती हैं इनका इांसिशिपमेंट कहीं स्रौर होता है, यह कैसे होता है। मैं सदन की स्रोर में मत्री महोदय से निवेदन करना चाहता हूं कि इस पर सरकार का ध्यान ग्राकिषत करें ग्रीर इस सवाल एक हाई पावर जांच कमेटी बिठायें जो एफ० सी० ग्राई० की डीलिंग्स ग्रीर लेवी शुगर के डिस्ट्रीब्यूशन के सारे स्केंडलों पर ग्रपनी तरफ से जांच करे ।

SHRI KALYAN ROY (West Bengal): We support it.

DR. M. M. SIDDHU: (Uttar Pradesh): Mr. Vice-Chairman, Sir, it is with a very heavy heart that I have to bring to the notice of the Government...

SHRI BHUPESH GUPTA (West Bengal): Sir, he e is a letter-I glad this has been reported-from Shri Homi Daji, a former Member of Parliament and a Secretary of our party. It is reported that wagons were loaded with sugar which was to disbursed for distribution Madhya Pradesh but they have not reached Madhya Pradesh and are not traceable. Now. Sir, ...

VICE-CHAIRMAN THE (SHRI ARVIND GANESH KULKARNI): What are you reading?

SHRI BHUPESH GUPTA: I am on the same thing what he raised. Here have got a letter from Shri Homi Daji a responsible person, an ex-member of Parliament, a leader of a political party, about the mysterious disappearance of this consignment of sugar.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): The Governmen will give proper attention to it.

SHRI BHUPESH GUPTA: Sir, he raised a very relevant point. It is not for the sake of Madhya Pradesh alone. Sir, this should not be treated just as a special mertion. The Minister should come and tell us what steps they are going to take in this matter. As the central authority they are unable to take any action.

SHRI SUNDE & SINGH BHANDARI: I would request the Chair to ask the Government to make a statement about it

SHRI BHUPESH GUPTA: It is serious.

THE VICI - CHAIRMAN (SHRI GANESH KULKARNI): ARVIND I know Mr. Gupta.

SHRI BHUPESH GUPTA: You know sugar. If you do not know sugar, whoknows?

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): I know sugar. I produce sugar in a factory. It is for the Parliamentary Affairs Minister who is sitting here, and he will take note of what the feel_. ings of this House are and will convey them to the proper Minister.

श्री सन्दर सिह भंडारी : केसरी जी, स्टंटमेंट दिलवाइये इस पर ।

SHRI BHUPESH GUPTA: I know, Sir. You are very right. Everything We say in the House is taken note of. But here is a specific case which is in the interest of the Government and all of us.

THE VICE-CHAIRMAN ARVIND GANESH KULKARNI): That is right.

SHRI BHUPESH GUPTA: The Government sent the sugar. It did not reach. The Central Government sent it. They do not know anything about it now. Where has it gone? Sugar is not camphor to have disappeared. Therefore, Sir you kindly request them.

THE VICE_CHAIRMAN (SHRI ARVINDGANESH KULKARNI): On your behalf I requested the Parliamentary Affairs Minister to pleaseconvey it to the proper Minister.

SHRI BHUPESH GUPTA: Mr. Sita Ram Kesri is holding a Press conference...

THE MINISTER OF STATE IN THE DEPARTMENT \mathbf{OF} PARLIAMEN_ TARY AFFAIRS (SHRI SITA RAM KESRI). He has unnecessarily dragged

SHRI BHUPESH GUPTA: ... to discover that the Communist Party is: uncivilised.

SHRI SITA RAM KESRI: Because the method was unmannered and un-·civilisea.

VICE_CHAIRMAN THE (SHRI GANESH KULKARNI): ARVIND Mr. Sita Ram Kesri is a very clever man. He knows what to take and how to take.

SHRI BHUPESH GUPTA: At least do once a civilsed job.

SHRI SITA RAM KESRI: You also civilised. I never challenge your civilisation, Sir with all due respect to you.

Reference to the Reported Robbery in

DR. M. M. S. SIDDHU: (Uttar Pradesh): It is with a heavy heart that I have to bring this to the notice of the Government. The state of law and order we discussed fully yesterday. At 8-15 P.M. in a crowded, overpopulated, one of the busiest centres of the city, five armed men struck at a small gulli. It is called Gulli Kumharwali in Rampura. After that they decamped with Rs. 1,70,000 cash and jewellery. Such incidents are not a matter of statistics for the Govern-One such incident creates a sense of insecurity in the people. Not only that, it makes people emotionally unstable. How can they remain in the stanse of insecurity? Has the Home Minister and the Home Ministry realised that each such act creates a sense of insecurity in the housewives. in the houses, and they cannot leave their houses. They cannot go to work. It gives insecurity the business community that they are not safe. When people go and lodge complaints at the police station, what happens? I quote from the "Indian Express" of the day:

"Meanwhile the Tota Bazar, Tri Nagar, one of the longest plastic goods market in the country, mained closed as over 500 traders and workers collected outside

Lawrence Road police station to demand speedy investigation of robbery."

it is a matter of shame that, -And whether it is Brars or Bhinders or Singhs, they take the easy way to explain things. And to quote again, one Mr. Brar, who was there, told crowd that the robbery had indications of being an "inside job". Now, are the citizens of this country, especially in Delhi, at the mercy of Bhinders and Brars and Singhs? This is the state of affairs. Sir, only yesterday brave words were uttered—long sentences and brave words which did not carry any meaning. They invite more robberies; they invite more anti-social elements. And at the samt time, patrolling is not done. And the person who is supposed to be in charge of law and and order is merry_making in Moscow. Are we only to be left at the mercy of the persons who recruited either from Amethi are Gurdaspur? And Brars and Bhinders and Singhs are having heyday Delhi

RE. DEMAND FOR THE RESIGNA-TION OF THE HOME MINISTER

THE VICE-CHAIRMAN ARVIND GANESH KULKARNI): Yes, Mr. Advani what do you want to say?

SHRI LAL K. ADVANI (Gujarat): Mr. Vice-Chairman Sir, this morning when we started the Question Hour, many Members on this side were very much exercised over the publication of the Gurudev Singh Commission's report against Giani Zail Singh...

VICE-CHAIRMAN ARVIND GANESH KULKARNI): I know...

SHRI LAL K. ADVANI: It is a very serious matter.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): I know.

SHRI LAL K. ADVANI: And political ethics demands that a person holding the high office of Home Minister should quit so long as that cloud remains on him...